

Shri Jawaharlal Nehru: My answer says that a very careful watch is kept in Bombay especially, and, as a matter of fact, there are at least half a dozen other places in India where also this record is kept. I believe there are a number of universities, apart from these, which also keep these records.

Jute Mills in Bihar

*377. **Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of Bihar has asked for the provisions of some jute mills in Bihar;

(b) if so, the reaction of the Union Government to the proposal; and

(c) the number of jute mills proposed to be provided in Bihar and their location?

The Minister of Commerce (Shri Kanungo): (a) The Government have not received any such request from the Government of Bihar.

(b) and (c). In view of (a) above parts (b) and (c) do not arise.

Shri L. N. Mishra: May I know whether they have made any request as regards the expansion and modernisation of the existing plant in Bihar.

Shri Kanungo: No, Sir; there is no chance of it, because the hon. Member knows that the Jute Enquiry Commission have recommended that we have got much more surplus capacity than the demand for jute products.

Shri L. N. Mishra: In view of the provision made in the second Five Year Plan to have a plant in Assam, may I know whether any step has been taken in that direction?

Shri Kanungo: Not much of a step has been taken. The licences have been granted, but not much of progress has been made.

श्री बिभूति मिश्र : क्या माननीय मंत्री मालूम है कि उत्तर बिहार में बहुत

ज्यादा ज्यूट की खेती होती है और वहाँ के किसानों को ज्यूट को कलकत्ता भेजने में बहुत दिक्कत होती है ? इस चीज को देखते हुए क्या सरकार उत्तर बिहार में कोई ज्यूट मिल स्थापित करने की किसी योजना पर विचार कर रही है ?

श्री कानूनगो : मैं ने अभी कहा है कि नई ज्यूट मिल स्थापित करने का कोई प्रस्ताव नहीं है और जो स्थिति है वह कमिशन की रिपोर्ट देखने से माननीय सदस्य को मालूम हो जायेगी ।

Shri Ranga: I also understand that India is self-sufficient in jute production. Does it mean that India will not be able to export jute products any more?

Shri Kanungo: India has to export 80 per cent. of its production. But we have got surplus capacity more than what is required.

Shrimati Tarkeshwari Sinha: May I know the reason for the decision of the Government not to have any expansion of the jute industry programme in the coming future? Is it because the American demand for jute has fallen or because world demand for Indian jute has fallen?

The Minister of Commerce and Industry (Shri Morarji Desai): The existing capacity of the mills is more than what is required and what can be exported. If you want to sell more, these mills can produce even more than the present production. Therefore, there is no question of any expansion.

Compensation to Displaced Persons

*378. **Shri D. C. Sharma:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of persons who have been paid compensation out of the claimants from West Pakistan who applied for the same during the period from the 1st of November, 1956 to the end of April, 1957; and

(b) the number of applications that are still pending?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The last date for receiving applications for payment of compensation to displaced persons from West Pakistan was the 26th September, 1955. Only those cases in which delays were condoned were entertained after that date. The number of such cases entertained after condonation of delay during the period from 1st November, 1956 to 28th February, 1957 was 2,467 (excluding Jullundur and Patiala Regions). The figures for the months of March and April, 1957 are not available at present. The number of persons paid compensation out of those applications is not known.

Shri D. C. Sharma: May I know to what degree the payment of compensation has been stepped up as a result of the steps taken by the Rehabilitation Ministry lately?

Shri Mehr Chand Khanna: We are out of the teething period, and payment of compensation has gone up appreciably. Our average is 10,000 cases each month. And up to now, I mean till the end of April, we have paid compensation to the extent of Rs. 56,23,00,000. The number of cases disposed of is about 1,80,000. Among the other cases, in 14,000 cases admissible certificates have been issued and in 5,000 cases loans have been granted.

Shri D. C. Sharma: May I know by what date the Ministry hopes to come to an end so far as this matter of compensation is concerned?

Shri Mehr Chand Khanna: We have paid compensation, as I was saying, to about 2 lakhs persons. The number of persons who have applied is about 5 lakhs. To the priority categories I am hoping that compensation shall be paid up by the end of the financial year. As regards the realisation of dues—rents, public dues, adjustment and all that—I wish some hon. Members could help me in realising those

dues from the displaced persons, so that money could be paid to the others.

Shri D. C. Sharma: May I know how much dues are outstanding against these displaced persons?

Shri Mehr Chand Khanna: The entire amount of Rs. 185 crores is outstanding—that is, Rs. 100 crores in evacuee property which is in kind, another Rs. 55 crores of Government built property is again in kind, and about Rs. 30 crores are in the shape of loans, and another Rs. 5 crores in the shape of rents. Short of it is due from the displaced persons.

लाला अचित राम : क्या माननीय मंत्री यह बताने की कृपा करेंगे कि जो विडो क्लेमेट्स हैं उनको मुआविजा प्रदा करने की आखिरी तारीख क्या तय हुई है और अभी कितनी विडोज ऐसी हैं जिनके कि केसेज पेंडिंग हैं ?

श्री मेहर चन्द खन्ना : जहाँ तक विडोज का ताल्लुक है पहले सन् १९५३ तक की दरखास्तें मंगाई गई थी उसके बाद फिर एक कैंटेगरी और बनाई गई "सबसिकुगट विडोज" की और उसके लिये ३१ जनवरी सन् १९५७ तक हमने डेट एक्सटेंड की और हमने एप्लिकेशंस मंगाई। जो बहने हमारी पहली दो कैंटेगरीज में आती हैं उनको तो तकरीबन सबको पेमेंट हो चुका है। जो आखिरी कैंटेगरी में हैं उनमें से थोड़ी सी बाकी है और जितनी जल्दी हो सकेगा उन बदकिस्मत बहनों को मुआविजा देने की कोशिश की जायेगी।

लाला अचित राम : उन की कितनी तादाद होगी ?

श्री मेहर चन्द खन्ना : उनके मुताबिक मेरे पास अभी फीगरम नहीं है लेकिन वह तादाद ज्यादा नहीं हा सकती।